

**CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH**

**O.A. No.315 OF 2007**

Friday, this the 18th day of May, 2007

**CORAM :**

**HON'BLE Mr. JUSTICE M.RAMACHANDRAN, VICE CHAIRMAN**

1. Smt.Chithra Ninan P  
Officiating Inspector of Posts  
Kottayam West Sub Division  
Residing at Kunnath House  
Peroor PO.  
Kottayam
2. Smt.Jissy George  
Officiating Inspector of Posts  
Tripunithura Sub Division  
Residing at : Geegee, Maplachery Road  
Vyttila, Kochi - 19 : **Applicants**

(By Advocate Mr. P.C.Sebastian )

**Versus**

1. The Assistant Director (Staff)  
Office of the Postmaster General  
Central Region, Kochi - 11
2. The Chief Postmaster General  
Kerala Circle, Thiruvananthapuram - 33
3. The Senior Superintendent of Post Offices  
Kottayam Division, Kottayam
4. The Senior Superintendent of Post Offices  
Ernakulam Division, Kochi - 11
5. Union of India represented by the Secretary  
to Government of India  
Ministry of Communications & I.T.  
Department of Posts,  
New Delhi: **Respondents**

(By Advocate Mr. TPM Ibrahim Khan, SCGSC )

The application having been heard on 18.05.2007, the  
Tribunal on the same day delivered the following :

*De*

**ORDER**

**HON'BLE Mr. JUSTICE M.RAMACHANDRAN, VICE CHAIRMAN**

The learned counsel for applicants on instructions submits that he is withdrawing the Original Application reserving all contentions to be raised at the appropriate stage. The applicants are permitted to withdraw the OA with liberty to move this Tribunal in case of necessity.

2. The OA is closed as withdrawn.

Dated, the 18th May, 2007.



**(M.RAMACHANDRAN)  
VICE CHAIRMAN (J)**

vs